

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2282 OF 2020

(Crime No. 422/2019 of Walayar Palice Station, Palakkad District)
(Sessions Case No. 175/2020 on the files of Court of the Additional
Sessions Judge-II, Palakkad)

Petitioner/Accused:

Alagar Raja, aged 27 years,
S/o. Mokkal, 1/1 Colony, 2nd
Street, Chinnamannur (P.O),
Thene District, Tamil Nadu.

BY ADV.SRI.NIREESH MATHEW

Respondent/Complainant:

State of Kerala, represented by the Public
Prosecutor, High Court of Kerala,
Ernakulam, Kochi - 682 031.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A.No. 2282 of 2020

Dated this the 15th day of May, 2020

ORDER

The learned counsel for the petitioner submitted that, he want to withdraw this application with liberty to file a fresh bail application before the trial court.

Hence, this bail application is dismissed as withdrawn, with liberty to the petitioner to approach the trial court if he is advised so.

Sd/-

**P.V.KUNHIKRISHNAN
JUDGE**

Dxy